OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

<u>ORDER</u>

The following transfers & postings are being made with immediate effect :

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S N	Name & Emp. Code of the Official	Eromi e cha Stream	
1.	Narender Singh EC: 10890/93437256	Desg: Peon Role: Orderly Posting: In the Court of Sh. Praveen Singh, Ld. ADJ-11 Distt: Central THC	Desg: Peon Role: Peon Posting: Bail & Filing Section, Copying Agency, RTI Section, Facilitation Centre, Stationery Branch and Protocol Branch, RACC
2.	Sunil S/o Sh. Rajpal Chillar EC : 42093504 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Praveen Singh, Ld. ADJ-11 Distt: Central THC
3.	Rakesh Kumar Meena EC : 53867396 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rakesh Kumar-III, Ld. Special Judge (PC Act), RACC
4.	Rahul John EC: 75723615	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vaibhav Chaurasia, Ld. MM-04 Distt: North West Rohini	Desg: Peon Role: Peon Posting: In the Court of Sh. Sanjay Khanagwal, Ld.ASJ-02 Distt: New Delhi PHC
5.	Bharat Jangra EC: 28544209	Desg: Peon Role: Peon Posting: Litigation Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vaibhav Chaurasia, Ld. MM-04 Distt: North West Rohini
6.	Jai Ram Giri EC : 72468412 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Litigation Branch Distt: Central THC
7.	Deepanshu Mann EC: 45196757 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ruby Neeraj Kumar, Ld. ACMM Distt: West THC
8.	Jatin S/o Sh. Gajendra Singh EC: 12916915 (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ruby Neeraj Kumar, Ld. ACMM Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Monika Saroha, Ld. PO, Labour Court-02 RACC

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9.	Sri Kishan EC:90503	Desg: Peon Role: Orderly Posting: In the Court of Ms. Monika Saroha, Ld. PO, Labour Court-02 RACC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
10.	Jaswant S/o Sh. Ram Niwas EC: 72090399 (Newly Appointed)	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Nishat Bangarh, Ld. MM (Reliever) Distt: North East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nishat Bangarh, Ld. MM (NI Act)-02 Distt: South East Saket
11.	Shubham Sharma EC : 98987686	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nishat Bangarh, Ld. MM (NI Act)- 02 Distt: South East Saket	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch, Distt: North-East KKD
12.	Sunil Kumar EC: 84958016	Desg: Peon Role: Peon Posting: Judicial Branch Distt: Central THC	Desg: Peon Role: Peon Posting: In the Court of Sh. Bhavaya Karhail, Ld. MM-02, Distt: New Delhi PHC
13.	Ashish Gautam EC: 14041117 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III, Distt: Central THC	Desg: Peon Role: Peon Posting: Judicial Branch Distt: Central THC
14.	Jai Prakash Thakur EC: 11159	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Ms. Aakanksha Vyas, Ld. ACMM-01 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: Attached with Sh. Prayank Nayak, Ld. Principal Magistrate, JJB- VI, Family Court Complex, Vishwas Nagar Distt: East
15.	Chanchal Kumar EC: 90182	Desg: Peon Role: Orderly Posting: Attached with Sh. Prayank Nayak, Ld. Principal Magistrate, JJB-VI, Family Court Complex, Vishwas Nagar Distt: East	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: South-West Dwarka
16.	EC:25075101	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sushil Anuj Tyagi, Ld. ASJ-04 Distt: Central THC
17.	Deepak Kumar EC : 84665311 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Satish Kumar Arora, Ld. Spl. Judge-05,CBI (PC Act) RACC

18.	Manoj Kumar EC: 91205	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: In the Record Room (Civil) Distt : New Delhi PHC
19.	Praveen Yadav S/o Sh. Dharam Bir Yadav (Newly Appointed)	Desg: Chowkidar Role: Chowkidar Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: North-West Rohini

- 1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
- 2. Sh. Pushpendra Singh, Peon, EC : 62578488 (newly appointed), presently posted as Dak Peon at JJB-I, Sewa Kutir, Kingsway Camp, Delhi is further directed to look after the Dak work of JJB-III, Sewa Kutir, Kingsway Camp, Delhi in addition to the work already assigned to him.
- 3. Sh. Rajesh Kumar, Naib Nazir, EC- 90028 presently posted in the Court of Ms. Upasana Satija, Ld. ACJ-cum-CCJ-cum-ARC, West, THC is directed to look after the work in the vacant Court of Sh. Praveen Kumar, the then, Ld. Civil Judge-03, West, THC in addition to the work already assigned to him.
- 4. Sh. Raj Singh, Civil Nazir, EC- 90751 presently posted in the Court of Ms. Mahima Rai Singh, Ld. SCJ/RC, West, THC is directed to look after the work in the Court of Sh. Vinod Kumar, Ld. Principal District & Sessions Judge, West District, THC, Delhi in addition to the work already assigned to him.

(GIRISH KATHPALIA) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI P

Dated, Delhi th

No.25244-344 /ADMIN-III/F.1(3)/Central/P&T/2023

Copy forwarded for information and necessary action to:-

- 1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
- 2. The Ld. Officers/Officer-In-Charges concerned.
- 3. Ld. Administrative Civil Judge concerned Delhi/New Delhi
- 4. The DDOs, Accounts Branches concerned, Delhi/New Delhi for further necessary action, as per rules.
- 5. The Administrative Officers (Judicial)/Branch In-Charges, concerned Administration Branch, Delhi/New Delhi.
- 6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
- 7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
- 8. The Officials concerned for immediate compliance.
- 9. Dealing Officials, Layers and ACR Cell (HQs), Delhi are hereby directed for necessary updation of records as per rules.
- 10. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

Branch Incharge, Admin. Branch-III Central, THC, Delhi